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23/1/21



DELHI STATE LEGAL SERVICES AUTHORITY

(Constituted Under the 'Legal Services Authorities Act, 1987', an Act of Parliament)

Under the Administrative Control of High Court of Delhi

Central Office, Patiala House Courts Complex, New Delhi - 110001

Ph. : 23384781, Fax : 23387267, Email : dlsa-phc@nic.in



Most Urgent / Top Priority

Ref. No. 76/DLSA/Estt/Account Officer (retd.)/2020/717 To 732 Date: 21st Jan., 2021

To

1. The Comptroller & Auditor General of India Pocket-9, Deen Dayal Upadhyaya Marg, New Delhi-110124.	2. The Pr. Accountant General (Audit) Delhi AGCR Building, IP Estate, New Delhi – 110 002
3. Principal Secretary (Finance), Govt. of Delhi, Delhi Secretariat, New Delhi	4. The Registrar General High Court of Delhi, New Delhi
5. The Principal Secretary Law, Justice & Legislative Affairs Govt. of NCT of Delhi	6. Ld. District & Sessions Judge (HQ), Tis Hazari Courts, Delhi
7. Ld. District & Sessions Judge (South –West District) Dwarka Courts, Delhi	8. Ld. District & Sessions Judge (West District) Tis Hazari Courts, Delhi
9. Ld. District & Sessions Judge (East District) KKD Courts, Delhi	10. Ld. District & Sessions Judge (North - East District) KKD Courts, Delhi
11. Ld. District & Sessions Judge (Shahdara District) KKD Courts, Delhi	12. Ld. District & Sessions Judge (New Delhi District) Patiala House Courts, Delhi
13. Ld. District & Sessions Judge (North-West District) Rohini Courts, Delhi	14. Ld. District & Sessions Judge (North District) Rohini Courts, Delhi
15. Ld. District & Sessions Judge (South District) Saket Courts, Delhi	16. Ld. District & Sessions Judge (South – East District) Saket Courts, Delhi

Sub.: Vacancy circular for inviting applications for the post of Accounts Officers (post-retirement) on contractual basis for District Legal Services Authorities, Delhi /New Delhi

Respected Sir,

May I bring to kind consideration that there is a requirement of Accounts Officers (Post-retirement) on contractual basis, your goodself is therefore requested to kindly furnish/ propose the names of eligible Accounts Officers having qualification as per circular attached latest by 31.03.2021 for considering them for the post of Accounts Officer (Post-retirement) on contractual basis at District Legal Services Authorities Delhi/New Delhi.

10/11/21

DELHI STATE LEGAL SERVICES AUTHORITY

May I further request your goodself that directions may kindly be issued to the quarter concerned for uploading of the same on the official website as well as for displaying the same on the Notice Board / any other conspicuous place of your good office.

With regards,


Yours faithfully

Encl: As above

(Kanwal Jeet Arora)
Member Secretary

OIC (Admin.)

OIC Computers


Pr. D & I (S-W)
23/11/21



भारतम्ब नमः

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<http://www.dslsa.org> 24x7 Toll free Helpline No.: 1516



Last date for submission of applications:

31.03.2021

CIRCULAR

Delhi State Legal Services Authority intends to appoint Accounts Officers (post – retirement) on contractual basis for District Legal Services Authorities, Delhi / New Delhi as per requirement on the following terms and conditions:-

Terms & Conditions:

1. The retired officials of Comptroller & Auditor General of India, The Pr. Accountant General (Audit) Delhi, Principal Secretary (Finance), Govt of Delhi, High Court of Delhi, District Courts and Delhi Government may apply;
2. Upper age limit for remaining on the said post is 65 years;
3. The incumbent should have good experience in Accounts;
4. The selected candidate shall be paid a fixed remuneration of Rs. 35,000/- per month;
5. Accounts Officers (post – retirement) shall be entitled to avail a total number of 12 days paid leave in a year, subject to a maximum of three days leave in a month. In the event of the number of leave exceeding per year or per month, the permissible limit, pro-rata deduction will be made from their monthly remuneration;
6. Eligible candidates may submit their applications in the prescribed format complete in all respect to this Authority either by post or via e-mail at our e-mail address estabwing-dslsa@nic.in on or before **31.03.2021**.
7. This Authority reserves the right to withdraw the aforesaid proposal;
8. The applications received after the due date shall not be entertained.

(Kanwal Jeet Arora)
Member Secretary

Proforma for the post of Accounts Officer (post – retirement) on Contractual basis

(to be filled in by the applicant only)

1. Name:
2. Father's / Husband's Name:
3. Present Address:
.....
- Contact no :
4. Permanent Address:
.....
5. Date of Birth (DD/MM/YYYY):
6. Date of retirement from the Govt. Services:
7. Post held at the time of retirement:
8. Disciplinary action / criminal case, if any during service, provide details:
.....
9. Nature of work dealt with:
.....
10. Educational Qualification:
.....
11. Any other Special qualification / achievement:
.....
12. Present employment, if any:
.....

Affix self
attested
passport size
photograph

Date:

(Signature of the applicant)

Place: